#### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 3702 TO BE ANSWERED ON 16.07.2019

#### EMPLOYMENT UNDER MGNREGS

#### 3702. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of poor people who got employment under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) since its inception, State-wise and gender-wise;
- (b) the details of the minimum wage given to a person under the said scheme;
- (c) whether the Government has devised or proposes to devise any system to create awareness amongst the rural masses regarding the scheme; and
- (d) if so, the details thereof?

#### **ANSWER**

### MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

- (a): State/UT-wise details of Persondays generated and Women persondays since inception (FY 2006-07 to 2019-20) to till 12.07.2019 under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) is given at **Annexure-I.**
- (b): State/UT-wise notified wage rate under MGNREGS during the current financial year 2019-20 is given at **Annexure-II**.
- (c) & (d): The Government is actively engaged with the State Government in establishing systems that ensure provision of work as per demand. To generate awareness about the provisions of the Scheme and to provide adequate employment opportunities to rural households under MGNREGS, all States/UTs have been requested to (i) initiate appropriate Information Education and Communication (IEC) campaigns including wall paintings for wide dissemination of the provisions of the Act, (ii) expand scope and coverage of demand registration system to ensure that demand for work under MGNREGA does not go unregistered, (iii) prepare plans in a participatory mode and get them approved in the Gram Sabha, and (iv) prepare realistic labour for the State.

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## Annexure-I referred in reply to part (a) of Lok Sabha Unstarred Question No. 3702 dated 16.07.2019

FY: 2006-07 to FY 2019-20 (as on 12.07.2019)

		Total Persondays	Women
CL N.	C4-4	generated	Persondays
Sl No	States ANDHRA PRADESH	(in lakh) 33486.19	(in lakh) 19509.86
2		445.19	
3	ARUNACHAL PRADESH ASSAM	6397.22	144.88 2004.36
	BIHAR		
4		12096.25	4289.68
5	CHHATTISGARH	14780.76	7047.12
6	GOA	15.71	11.44
7	GUJARAT	3925.75	1765.99
8	HARYANA	1004.67	407.91
9	HIMACHAL PRADESH	2832.63	1580.45
10	JAMMU AND KASHMIR	2927.73	640.51
11	JHARKHAND	8415.99	2824.30
12	KARNATAKA	10110.21	4578.84
13	KERALA	7147.95	6514.57
14	MADHYA PRADESH	24716.14	10394.86
15	MAHARASHTRA	7421.32	3302.84
16	MANIPUR	2057.07	822.40
17	MEGHALAYA	2363.76	1046.56
18	MIZORAM	1653.11	552.29
19	NAGALAND	2521.77	807.24
20	ODISHA	9066.68	3456.83
21	PUNJAB	1350.86	713.66
22	RAJASTHAN	34754.18	23484.78
23	SIKKIM	429.98	199.94
24	TAMIL NADU	34064.22	28018.89
25	TELANGANA	6668.82	4094.56
26	TRIPURA	4972.35	2267.11
27	UTTAR PRADESH	26477.70	6359.40
28	UTTARAKHAND	2290.47	1089.38
29	WEST BENGAL	24964.27	9932.05
30	ANDAMAN AND NICOBAR	50.06	24.44
31	DADRA & NAGAR HAVELI	1.65	1.39
32	LAKSHADWEEP	7.17	2.67
33	PUDUCHERRY	79.95	65.11
	Total	289497.78	147956.34

Source: www.nrega.nic.in

### Annexure-II referred in reply to part (b) of Lok Sabha Unstarred Question No. 3702 dated 16.07.2019

Sl No	States/UTs	Notified wage rate (FY: 2019-20) (in Rs.)
1	ANDHRA PRADESH	211
2	ARUNACHAL PRADESH	192
3	ASSAM	193
4	BIHAR	171
5	CHHATTISGARH	176
6	GOA	254
7	GUJARAT	199
8	HARYANA	284
		Non-scheduled Areas-185
9	HIMACHAL PRADESH	Scheduled Areas - 231
10	JAMMU AND KASHMIR	189
11	JHARKHAND	171
12	KARNATAKA	249
13	KERALA	271
14	MADHYA PRADESH	176
15	MAHARASHTRA	206
16	MANIPUR	219
17	MEGHALAYA	187
18	MIZORAM	211
19	NAGALAND	192
20	ODISHA	188
21	PUNJAB	241
22	RAJASTHAN	199
23	SIKKIM	192
24	TAMIL NADU	229
25	TELANGANA	211
26	TRIPURA	192
27	UTTAR PRADESH	182
28	UTTRAKHAND	182
29	WEST BENGAL	191
20	ANDAMAN AND	Andaman district-250
30	NICOBAR DADDA & NAGAD	Nicobar district-264
31	DADRA & NAGAR HAVELI	224
32	DAMAN & DIU	202
33	LAKSHADWEEP	248
34	PUDUCHERRY	229